SHRI DINESH SINGH : Presumably the hon. Member is referiring to the arms that they have received from the United Stales under various Pacts. The United States Government has made it very clear to us on several occasions that the arms given to countries under these pacts are not to be resold or given to any other country without their permission and it is, therefore, urtlikely that Iran would have given any of these to Pakistan, but as I said in all these matters it is very difficult for me to say anything categorically, except to believe what the Government has said.

DR. GOPAL SINGH : Is it one of the conditions of the Tashkent agreement that Pakistan shall buy arms from nowhere, nor shall we, or is it the case that if they are bwying arms, we shall also buy arms from somewhere?

SHRI DINESH SINGH : No, Sir. There is no ban on the purchase of arms.

MIZOS TRAINED BY PAKISTAN AND CHINA

f SHRI JAIRAMDAS I DAULATRAM :t *138. \ SHRI S. SUPAKAR: SHRI CHITTA BASU : SHRI D. L. SEN GUPTA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that the Government of Pakistan have at Roma in the Chittagong Hill tract a guerilla training centre where officers of the Pakistan Army and Chinese Guerilla experts have been training Mizos for guerilla operations against India;

(b) whether Government have been able to find out the sources from which the Mizo hostilcs have acquired hand-grenades, automatic rifles, light machine-guns and other similar equipment; and

(c) what steps have been taken by Government to publicise all the information they possess in regard to the above matters?

tThe question was actually asked on the floor of the House by Shri Jairamdas Daulatram. THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH) : (a) Government have seen reports in this regard but beyond the confirmation thai Mizo rebels have set up training camps in East Pakistan, there is no information that Chinese experts are training Mizo guerillas. Pakistan has been denying giving any assis tance to Mizo rebels.

(b) Mizo rebels are known to have crossed over into East Pakistan and returned from there with some arms and equipment

(c) Statements made in Parliament on these matters have received wide publicity.

SHRI JAIRAMDAS DAULATRAM: Have Government any objection to placi«r on the Table all the evidence in theii possession in proof of this action of Pakistan. except what they may consider necessary to withhold from the point of view of national security ?

SARDAR SWARAN SINGH : This is a suggestion. We will certainly consider it. but when some talks are going on the pre sent stage may be perhaps a little premature.

SHRI JAIRAMDAS DAULATRAM Talks between whom ?

SARDAR SWARAN SINGH : Talks not. on this question of Mizos, but talks wit!: Pakistan on several other matters.

SHRI S. SUPAKAR: May I know whither our civil or military intelligence had any information about the existence crt such training centres and, if so, since how long these training centres have been in existence and if the Government had any information about these things prior to the Tashkent talks, whether this matter was not raised at Tashkent for diplomatic reasons ?

SARDAR SWARAN SINGH : We have information from reliable sources that there was one training camp near Roma police station in East Pakistan and we have also information that there are two other training camps, one in Rentlang in East Pakistan, about 25 miles south of Vaseitlang and another camp near the village of Romabazar (Rongthang River) in Kuagrashri in East Pakistan. We have information about these three. Oral Answers

SARDAR SWARAN SINGH : You need not be sorry. I have not forgotten your question. In the latter part the hon. Member asked me whether we had this information when we went to Tashkent and whether this was specifically raised there. Now, in the Tashkent talks we did not go into these details because till the last moment we were not sure whether even on basic questions there would be agreement between India and Pakistan.

SHRI S. SUPAKAR : My question still

SHRI ARJUN ARORA : May I Know what talks are going on between India and Pakistan ? The Minister said that talks were going on. As far as the country is concerned, it appears after the delegation of Ministers, led by the Foreign MinisUa eel Pakistan on the 27th February Inst, no talks are going on.

S\RDAR SWARAN SINGH : Sir. talks are aot going on at Ministerial level, but there are several exchanges of notes und several matters are being taken up by the Pakistan Government with us and we have taken up several matters with the Pakistan Government through our High Commission. For instance, there is this discussion going on about the return of persons who have been captured and are still in custody. There are several other matters about which talks at diplomatic level are constantly being maintained.

SHRI RAJENDRA PRATAP SINHA: The hon. Minister has stated that there are three such training centres in Hast Pakistan. To the reference to some talks with Pakistan. Of best of our knowledge this training is a continuous process, in spite of the talks that are going on at present at different levels. Now, firstly, I would like to know whether Government contemplates taking any action this information? with a view to counteracting the guerilla activities of Pakistan in our territory. They are taking advantage of the political dissatisfaction there and they are taking like to say it again that there are certain talks guerilla action. Are we contemplating taking retaliatory measures to train guerillas for operation behind this front in East Pakistan not only on East Pakistan, but also in Tibet, because both China and Pakistan are training these guerillas for their own purposes ? I would like to know it

SARDAR SWARAN SINGH . Sir. the hon. Member has asked, first what action we have taken to meet the situation created by the training of Mizos in Pakistan. Now, obviously in the internal situation we have to deal with all these lawless elements, whether they get training inside the country or outside the country. We have already taken this up with the Pakistan Government and we have delivered notes to them complaining against this. As not unexpected, they are denying that any such training facilities are being provided. Now, Sir, about the second part, as to whether we intend to retaliate either against Tibetan territory or against Pakistan by training guerilla*, we do not do things of this type and we have no intention of undertaking any such programme.

SHRI SURESH J. DESAI : May I know if it is a fact that the check-posts on the border between the Mizo district and Pakistan are so few and far between that there are easy

communications between the underground Mizos in the Mizo district and those sheltering in Pakistan, and if the Government contemplate to increase the cbtck-posts so that this communication between the underground Mizos and those sheltering in Pakistan is stopped ?

SARDAR SWARAN SINGH ; It is a good suggestion. 1 will pass it on to the Home Ministry.

SHRI M. M. DHARIA : While replying to one of the supplementanes on this ques tion No. 138 the hon. Minister made some course they must be concerned with this subject. What are those talks ? May I know why the hon. Minister said thai be cause of these talks it will not be possible to disclose

SARDAR SWARAN SINGH I have tried to clarify, and if there is any doubt I would going on with them which arc-not connected with this question of Mizos. On this question I have further said that we have taken it up with the Pakistan Government and protested to them, giving pre cise information that this training facility is being provided by Pakistan in these vari ous places which I have mestioned. That information I have already supplied. The

question, that was being put by Mr. Jairam-<las Daulatram was as to whether I am prepared to disclose the entire evidence which diplomatic level to meet the situation That has enabled us to come to this conclusion. J thought that was . ..

Otal Answers

SHRI JA1RAMDAS DAULATRAM : Not the entire thing. On this I allowed Government not to give us what they consider is not desirable to give from Government's point of view.

SARDAR SWARAN SINGH : I have already given as much information as I could. I have given you the information about the existence of these things. You cannot expect me to disclose the sources of information. That I am not prepared to give.

SHRI N. SRI RAMA RBDDY: Apart from training centres situated in East Pakistan and China to train up these Mizos, I would like to know whether it is not a fact that there is a lot of cooperation and co-ordination between Naga rebels and Mizo rebels, both training each other and both helping each other. As a matter of fact it is today reported that thousands of Nagas have crossed into Mizo Hills. I would like to know what he is going to say about that.

SARDAR SWARAN SINGH: I have not got much to say except to confirm what the suspicion of the hon. Member is.

SHRI ARJUN ARORA : May I know if the Government has considered the advisability of taking the. country into confidence about the manner in which Pakistan is aiding and helping and abetting .subversive elements in the country and publish a White Paper on the subject?

SARDAR SWARAN SINGH : Sir. this information I have already given; this is in important piece of information, the establishment of training centres for training Mizos. We have also kept the House informed from time to time about the help which the Nagas have been receiving in the form of arms, etc. We have always kept the House and the country fully informed with all information.

SHRI B. K. P. SINHA : The hon. Minister said that they have no idea to encourage insurgency either in Pakistan or

Tibet as a counter-measure. Moreover he has said that they are taking step* on the reminds me of a couplet of Akbar Allahabadi:

to Question-,

🛿 खींचो न कमानों को, न तलवार निकालो, िजब तोप मुकाविल हो तो अखबार निकालो ।

That means: Do not wield your bows and arrows; do not take out your sword when your are faced with big cannons; bring out newspapers to meet the challenge of the cannons.

AN HON. MEMBER : No atom bomb ?

SHRI D. K. P. SINHA: My question is, have the Government of India realised that the steps that they have taken to meet the challenge of guerilla warfare and the philosophy behind those steps are proving inadequate ? In the light of this is there any proposal to consider fresh measures and develop a new philosophy to meet the challenge by the Naga and Mizo rebels ?

SARDAR SWARAN SINGH: Sir. it is a highly philosophical question and the hon. Member has twice repeated some -sayings of some well-known people, Bismarck on an earlier occasion and now AkbaT Allahabadi. But I do not see the connection of that with the question that he is putting. It will be absolutely wrong for any impression to be created that we are not taking adequate steps on all fronts, and we have to take action on all fronts. Even here the hon. Members have been pointing out that we should tell everybody, that we should publicise it. We have to take action on the publicity front and on the diplomatic front and also internally safeguard our integrity and continue our vigilance and our defence effort. These are not mutually exclusive and one should not adopt an attitude of laughing away these thinks. These are serious matters

श्री विमलकुमार मन्नालालजी चौरड़िया क्या श्रीमान यह बतलायेंगे कि जैसा अभी बताया कि हम सब क्षेत्रों में पर्याप्त प्रयत्न कर रहे हैं जहां तक पब्लिसिटी का सवाल है लेकिन संसद के बहुत से सदस्य इस बात से संतृष्ट नहीं हैं कि पाकिस्तान में जो नागाओं की देनिंग हो रही है उसकी पर्याप्त पब्लिसिटी की गई है. तो इससे हमें संतोष हो इस लिये इसके बारे में कोई विशेष कदम उठाने का प्रयत्न करेंगे ? दूसरी बात यह है कि जो आप कहते हैं कि पाकिस्तान को हम प्रोटेस्ट नोट मेज रहे हैं और सब कुछ कर रहे है, इसके बावजद पाकिस्तान इसके बारे में कोई ध्यान नहीं दे रहा है और वहां नागाज टेनिंग ले रहे हैं, मीजोज ट्रेनिग ले रहे हैं और फिर वे हमारे यहां पर आ कर गडबड कर रहे हैं, तो ल्या हमारी सरकार यह मानती है कि केवल यही स्टेप लेना पर्याप्त है और क्या शासन यह ठीक नहीं समझता कि भविष्य में इस तरह की बातें दोहराई न जायं, नागा और मीजो लोग हमारे यहां पर गड़वड़ न कर सकें और पाकिस्तान उनको टेनिंग न दे सके ? यदि शासन ऐसा समझता है तो क्या वह कोई विश्रोष कदम उठाने की योजना बना रहा 3?

Oral Answers

सरदार स्वंण सिंह : आपके मन में कोई बाढर आइडिया हो तो मुझे बता दें और मैं उसपर सोच लूंगा क्योंकि जो कुछ हम कर सकते हैं वह कर रहे हैं, पाकिस्तान के खिलाफ कोई शिकायत होती है तो वह उनके नोटिस में लाते हैं और उसमे बचाव करने के लिये हिन्दुस्तान में कड़े कदम उठाते हैं। इसके अलावा आपने शायद अपनी आखिरी मीटिंग में इसके मुताल्लिक बहुत चर्चा की है मगर हमारे लिये उसमें कोई वजनदार बात नहीं निकली । अब अगर कोई वजनदार वात हो तो उसको आप बता दें।

SHRI V. M. CHORDIA : This is Question Hour. If you will allow me, Sir, to suggest, I will suggest to him.

SHRI MULKA GOVIND A REDDY : May I know whether the Government is in a position to deny or confirm that one thousand hostile Nagas well trained with arms h%ve crossed into Mizo Hills area from Pakistan and whether these infiltrators have come through Burma and

whether the border between Assam and East Pakistan and Burma has been sealed, and what steps the security forces are taking to prevent such happenings T

SARDAR SWARAN SINGH: It U a fact that Naga underground and Naga hostiles have been crossing over into Pakistan territory from time to time and they had also brought in arms. On one occasion when they were passing through the Burmese territory, they were intercepted by the Burmese security forces and they had to return to India and were not able to go into the Pakistan territory. We have information that the Burmese Government are also taking serious notice of this because no Government would like people illegally to move about with illegal arms in an unlawful manner, and they themselves are taking suitable action. Our security forces and our border police have also taken various steps to counteract the moves on their part. It is a fact no doubt that the trouble in the Mizo area has further complicated the situation and the growing co-operation between the Mizo hostiles and the Naga hostiles is a matter which is engaging the very serious attention of the Home Minister and of the Defence Ministry, and I am sure the Government is fully seized of this matter and it will take steps, both defensive and corrective, to meet the situation.

FORFEITURE OF PASSPORTS

•13.9. SHRI ARJUN ARORA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government have forfeited any passports granted to Indian citizens because they were found to be habitual offenders under the Foreign Exchange Regulation Act. 1947; and

(b) if so, the number of cases of such forfeiture during the years 1963, 1964 and 1965?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DTNESH SINGH): (a) Yes, Sar.

(b) The information is being collected and will be placed on the Table of the House.